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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(CRL) 1987/2019

DR. SAMEER KALANI & ANR.

..... Petitioners

Through: Ms. Stuti Gujral, Advocate with Ms. Ipsita Agarwal, Advocate

Versus

STATE & ANR.

..... Respondents

Through: Ms. Shivani Sharma, Advocate for Ms. Richa Kapoor, ASC for State with SI Kamal

Kishor.

Ms. Seema Misra, Advocate for Respondent No. 2

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER 30.01.2020

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- Learned counsel for the petitioner seeks some time to file the 1. rejoinder. Let the same be filed before the next date of hearing.
- List on 15th May, 2020. 2.

MANOJ KUMAR OHRI, J

JANUARY 30, 2020/p 'ma